GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA UNSTARRED QUESTION NO. 1050

ANSWERED ON TUESDAY, 29 JULY, 2025/ SRAVANA 7, 1947 (SAKA)

RETIRED EMPLOYEES ELIGIBLE FOR ADDITIONAL BENIFITS UNDER UPS

1050. # SHRI GHANSHYAM TIWARI SHRI BRIJ LAL SHRI MAYANKKUMAR NAYAK

Will the Minister of FINANCE be pleased to state:

- (a) the total number of retired subscribers of Central Government eligible to claim additional benefits under the Unified Pension Scheme (UPS);
- (b) the number of claims received and processed so far under the UPS since its introduction;
- (c) whether the Ministry has plans to extend similar benefits to other pension schemes or sectors in the near future; and
- (d) if so, the details thereof

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) As per eligibility criteria, there are 25,756 retired Central Government subscribers eligible to receive additional benefits under Unified Pension Scheme (UPS).
- (b) As on 20th July, 2025, 7,253 claims have been received and out of which 4,978 claims have been processed for payment of benefits under UPS.
- (c) & (d) UPS has been introduced as an option under National Pension System (NPS) for the employees of Central Government who are covered under the NPS. There is no proposal under consideration to extend such benefits to other pension schemes or sectors.
